

ITEM NO.7

COURT NO.12

SECTION XI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s).30714/2014

THE STATE OF UTTAR PRADESH & ORS.

Petitioner(s)

VERSUS

SHANTI DEVI & ORS.

Respondent(s)

Date : 09-01-2019 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE K.M. JOSEPH
[IN CHAMBER]

For Petitioner(s)

Mr. Sanjay Kumar Tyagi, AOR
Mr. Subash Chandran, Adv.

For Respondent(s)

Mr. Rameshwar Prasad Goyal, AOR

UPON hearing the counsel the Court made the following
O R D E R

Counsel for the petitioner is granted two weeks' time, as a
last chance, to cure the defects. List thereafter.

(ARJUN BISHT)
COURT MASTER (SH)

(SANTOSH KUMAR)
COURT MASTER (NSH)